

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Shree Meenakshi Food Products Pvt. Ltd; Date of commencement of Liquidation: 25/02/2021; List of creditors as on: 31/08/2021

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	2	1,40,01,312	2	1,40,01,312				1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	3	2,83,675	3	2,83,675				6	
7	Operational creditors (Government Dues)	4	10,04,12,68,598	4	10,04,12,68,598				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	27,22,265	1	27,22,265				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		10	10,05,82,75,850	10	10,05,82,75,850	-	-	-		

Annexure-1

Name of the corporate debtor: Shree Meenakshi Food Products Pvt. Ltd; Date of commencement of Liquidation: 25/02/2021; List of creditors as on: 31/08/2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Saroj Traders		40,01,312	40,01,312	FC			No	29	-	-			
2	SBI		1,00,00,000	1,00,00,000	FC			No	71	-	-			
	TOTAL		1,40,01,312	1,40,01,312					100		-			

Annexure-6

Name of the corporate debtor: Shree Meenakshi Food Products Pvt. Ltd; Date of commencement of Liquidation: 25/02/2021; List of creditors as on: 31/08/2021

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any/name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Anita Chandrakant Devraj		20,250	20,250	20,250	OC-Employee						
2	Rajesh Kamlakar Vartak		1,61,203	1,61,203	1,61,203	OC-Employee						
3	Sagar Rajaram Gomale		1,02,222	1,02,222	1,02,222	OC-Employee						
	TOTAL		2,83,675	2,83,675	2,83,675			-				

Annexure-7

Name of the corporate debtor: Shree Meenakshi Food Products Pvt. Ltd; Date of commencement of Liquidation: 25/02/2021; List of creditors as on: 31/08/2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Deaprtment/Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	% share in total amount of claims admitted					
1	Assistant Commissioner CGST and Central Excise, Division IX, Daman		5,83,06,32,404	5,83,06,32,404	OC-Gov								
2	Assisstant Commissioner CGST Ganhinagar		2,90,53,45,936	2,90,53,45,936	OC-Gov								
3	Office of the Dy A & C (Octroi)		43,193	43,193	OC-Gov								
4	State Tax Officer (2) _Unit 24_Gandhinagar		1,30,52,47,065	1,30,52,47,065	OC-Gov								
	TOTAL		10,04,12,68,598	10,04,12,68,598						-			

